

Acharya Devvrat
Governor, Gujarat
Gandhinagar-382021



आचार्य देवव्रत
राज्यपाल, गुजरात
गांधीनगर-३८२०२१
5 SEP 2023

WARRANT

By virtue of powers vested in me by *Section 22 of the Protection of Human Rights Act, 1993*, I, *Acharya Devvrat*, the *Governor of Gujarat*, after obtaining the recommendations of the *Committee*, consisting of (a) the Hon'ble Chief Minister as the Chairperson; (b) Hon'ble Speaker of the Legislative Assembly, Member; and (c) the Hon'ble Minister of State for Home, Member, do hereby appoint *Hon'ble Dr. Justice Kaushal Jayendra Thaker* as the *Chairperson* in the *Gujarat State Human Rights Commission* for a period of three years or upto the age of seventy years whichever is earlier with effect from the date he assumes the charge of his office.

Given at the Raj Bhavan, Gandhinagar this *5th day* of *September* in the year *2023*.

(Acharya Devvrat)
Governor of Gujarat





5 SEP 2023

WARRANT

By virtue of powers vested in me by *Section 22 of the Protection of Human Rights Act, 1993*, I, *Acharya Devvrat*, the *Governor of Gujarat*, after obtaining the recommendations of the *Committee*, consisting of (a) the Hon'ble Chief Minister as the Chairperson; (b) Hon'ble Speaker of the Legislative Assembly, Member; and (c) the Hon'ble Minister of State for Home, Member, do hereby appoint *Mr. Bharatkumar Suryakant Upadhyay, Retired Principal District Judge* as the *Member* in the *Gujarat State Human Rights Commission* for a period of three years or upto the age of seventy years whichever is earlier with effect from the date they assumes the charge of their office.

Given at the Raj Bhavan, Gandhinagar this 5th day of September in the year 2023.

(Acharya Devvrat)
Governor of Gujarat

